

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O. A. No. 398 of 1992

DATE OF DECISION 25-5-1992

Mr PS Velayudhan Applicant (s)

Mr MR Rajendran Nair Advocate for the Applicant (s)

Versus

UOI, represented by Secretary Respondent (s)
M/o Communications & 2 others

Mr KA Cherian, ACGSC Advocate for the Respondent (s)

CORAM :

The Hon'ble Mr. SP Mukerji, Vice Chairman

&

The Hon'ble Mr. AV Haridasan, Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. To be circulated to all Benches of the Tribunal ?

JUDGEMENT

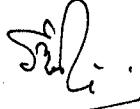
(Shri SP Mukerji, Vice Chairman)

We have heard the learned counsel for the parties on this application in which the applicant who has been working as an E.O.Packer on a provisional basis has prayed for being considered for regular appointment to that post even though he is not sponsored by the Employment Exchange. This Tribunal had directed ^{the respondents} as an interim measure to consider the applicant also on provisional basis. When the case was taken up today, the learned counsel for the respondents ~~was~~ produced the results of the selection which shows that the applicant who also belongs to

the Scheduled Caste Community ^{having} ~~have been~~ secured ^{the} highest marks amongst the eligible candidates in the SSLC Examination, was provisionally selected for the post. It has also been stated in the counter affidavit filed by the respondents dated 22.5.'92 that "he satisfies other conditions regarding residence, income etc, but he is not a nominee of the Employment Exchange".

2. In the circumstances indicated above as also the fact that this Tribunal has been taking the view that E.O.Aagents working in the post should also be considered for regular selection even though they ^{are} ~~is~~ not sponsored by the Employment Exchange, we allow the application and direct that the applicant be appointed on a regular basis as E.O.Packer, Cochin University Post Office on the basis of the selection held on 19.3.'92. The original of the office note dated 20.5.'92 indicating the results of the selection be kept on the file.


(AV HARIDASAN)
JUDICIAL MEMBER


25.5.92
(SP MUKERJI)
VICE CHAIRMAN

25-5-1992

trs